and its diversion through canals and other modes to the areas which are periodically hit by drought and hunger deaths. This should be done on top priority basis under the Centrally-sponsored schemes or projects, as the State has no resources of its own for this gigantic task. I would like to make an earnest appeal to the Centre that they should lend their ears to this human task to ameliorate and mitigate the miseries and sufferings of my State Orissa.

SHRI B.J. PANDA (Orissa): Sir, I associate myself with the sentiments expressed by the hon. Member.

MS. PRAMILA BOHIDAR (Orissa): Sir, I also associate myself with the Special Mention of the hon. Member.

THE DEPUTY CHAIRMAN: Shri Satish Pradhan wants to say something good. Though the House is not so full but he wants to mention something nice. Something nice should also be mentioned in the House, and not all the time complaints.

FELICITATIONS TO MEDAL WINNERS AT COMMONWEALTH GAMES

श्री सतीश प्रधान (महाराष्ट्र) : मैडम, बहुत ही संक्षेप में बता रहा हूं। भारत की ओलम्पिक में बहुत बुरी स्थिति रहती है, सूखे जैसी स्थिति रहती है पदक के बारे में । लेकिन मेनचेस्टर में जो कॉमनवेल्थ गेम चलरहे हैं वहां भारतीय खिलाड़ियों ने बहुत अच्छा प्रदर्शन किया है। यह भारत के लिए बड़ी खुशी की बात है। इसके लिए सभी खिलाड़ियों का अभिनन्दन करना चाहिए। भारत के ओलम्पिक एसोसिएशन के अध्यक्ष और राज्य सभा के सांसद श्री सुरेश कलमाडी का भी अभिनन्दन करना चाहिए जो अभी यहां नहीं है। उनको आगे के लिए मैं शुभकामना देता हूं।

THE DEPUTY CHAIRMAN: We all share your sentiments and send our compliments and good wishes to those who have won and those who have tried. We hope next time they would do it.

GOVERNMENT BILLS

The Merchant Shipping (Amendment) Bill 2002

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI 0. RAJAGOPAL): Madam, on behalf of Shri Vedprakash P. Goyal, I move for leave to introduce a Bill further to amend the Merchant Shipping Act, 1958 and the Major Port Trust Act, 1963.

The question was put and the motion was adopted.